

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **18.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP(IB)/155(CHE)2024
Name of Petitioner : State Bank of India
& Vs
Name of Respondent : P Chandrasekhar
Section : Sec 95(1) of IBC, 2016

ORDER

Present: Ms. Sangamithra, Ld. Counsel for Petitioner.

Arguments heard.

List the petition for orders on appointment of IRP on **19.07.2024**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**